

From,

**Mohd. Faiz Alam Khan, HJS
Registrar General,
High Court of Judicature
at Allahabad.**

To,

**1. The Director (Training),
Bureau of Police Research and Development (BPR&D)
Ministry of Home Affairs,
NH-8, Mahipalpur, New Delhi (India)**

**2. Dr. P. Vijaya Kumar,
SP (Correctional Administration),
Bureau of Police Research and Development (BPR&D)
Ministry of Home Affairs,
NH-8, Mahipalpur, New Delhi (India)**

No. 493 /Admin. (Services)/2017

Dated: Allahabad: August 22, 2017

Subject: Training on use of Video Conferencing facilities.

Sir,

With reference to letter dated 16.08.2017 of Hon'ble Mr. Justice Madan B. Lokur, Supreme Court of India on the above subject, I am directed to say that Hon'ble Court has been pleased to nominate Smt. Alpana Shukla, Chief Judicial Magistrate, Mathura; Sri Pran Vijay Singh, Chief Judicial Magistrate, Moradabad; Sri Rajiv Maheshwaram, Chief Judicial Magistrate, Fatehpur and Sri Ram Karan Yadav, the then Chief Judicial Magistrate now Civil Judge (Senior Division), Ghaziabad for participating in the training on use of Video Conferencing facilities at **Central Detective Training School in Ghaziabad on 7th and 8th September, 2017** being organized by BPR&D.

Yours faithfully,

Sd/-

Registrar General

No. 493 (i)/Admin. (Services)/2017

dated: August 22, 2017

Copy forwarded for information and necessary action to:

1. Sri Anil Kumar Sharma, D.R-cum-P.S to Hon'ble Mr. Justice Madan B. Lokur, Supreme Court of India, Tilak Marg, New Delhi-110201 with reference to His Lordship's letter dated 16.08.2017
2. Mr. Yashwant Goswami, Member of the e-Committee, Supreme Court of India.
3. The District & Sessions Judges, Mathura, Moradabad, Fatehpur and Ghaziabad with the request to inform the officers concerned accordingly. The nominated officers be also informed that the High Court will bear the expenses for the transport of the Judicial Officers and the expenses for their boarding and lodging arrangements with BPR&D.
4. The Director, Judicial Training & Research Institute, U.P., Lucknow alongwith a copy of letter dated 16.08.2017 of Hon'ble Mr. Justice Madan B. Lokur, Supreme Court of India with the direction to utilize the services of the nominated officers after the training programme to train other Judicial Officers.

5. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
6. The O.S.D. (J) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-
Joint Registrar (J) (Services)